

# **FAMILY COURT PUNE**

City Survey No. 34, Final Plot No. 816/1,  
Near Pune District & Sessions Court,  
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038  
Fax No. 020-25512535  
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**READ :** (1) Hon'ble Bombay High Court circular dated 05/04/2021.

(2) Standard Operating Procedure issued by the Hon'ble High Court, Bombay vide circular dated 27/11/2020.

## **OFFICE ORDER** **No. FC/Estt/107/2021**

It is hereby informed to the learned Judges, learned Advocates, litigants, marriage counsellors and staff members that the functioning of the Family Court shall be continued as per the circular dated 05/04/2021 issued by the Hon'ble High Court of Bombay in two shifts with effect from 07/04/2021 till further orders.

1. All Courts shall continue to function in TWO shifts and to take up urgent matters physically w.e.f. 07.04.2021. The Judicial working hours will be of 2 hours in each shift with presence of 50% of the staff everyday. Timing of two shifts shall be from 11.00 a.m. to 1.00 p.m. and from 1.30 p.m. to 3.30 p.m.
2. The Courts may take up other matters i.e. fixed for recording of evidence, hearing of arguments etc., via virtual platform.
3. The Courts may take up the matters physically which are either brought or scheduled for compromise / compounding.
4. All Courts shall remain closed on every Saturday.
5. The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses.

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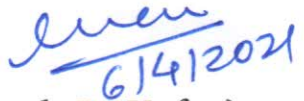
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6. Only take away orders and parcels services are allowed in the Canteens located within the Court premises.
7. All the safety / precautionary measures envisaged vide SOP dated 27.11.2020 shall apply mutatis mutandis.
8. All the concerned are requested to follow the directions given by the Hon'ble High Court, Bombay in circular dated 05/04/2021.

Inform all the concerned.

  
(Subhash R. Kafre)

Pune.

Date : 06<sup>th</sup> April, 2021

Principal Judge,  
Family Court, Pune.

Encl. - Hon'ble Bombay High Court circular dated 05/04/2021.

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**Copy forwarded for information and necessary action to :**

1. Learned Judges of Courts no. 1 to 5, Family Court, Pune.
2. The President of The Pune Family Court Lawyers Association.
3. The President of Pune District Court Bar Association.
4. Principal Counsellor, Family Court, Pune.
5. Registrar, Family Court, Pune.